

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/121(KB)2022
IA(I.B.C)/18(KB)2023,
IA(I.B.C)/1588(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MARCH, 2023, 10:30 A.M

IN THE MATTER OF	TEAMSPIRIT FACILITY SERVICES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearances (via video conferencing/physical)

Mr. Altamash Alim, Adv. : For RP
Mr. Sumit Biswas, Adv.
Mr. Rajashree Bhowmick, Adv.

Mr. A K Shrivastava, Adv. : For Suspended Board of Directors
Mr. Akash Sharma, Adv.

ORDER

1. Ld. Counsel for RP present. Ld. Counsel for Suspended Board of Directors present.
2. **IA(I.B.C)/18(KB)2023**

Corrigendum

- i. This IA has been filed seeking correction of typographical error at page 5 paragraph '(k)' of order dated 28th October, 2022.
- ii. Inadvertently, it has been mentioned "*Registrar of Companies, Bihar, Patna.*"
- iii. The order was required to be served on ROC, Jharkhand. Accordingly, the correction is carried out and "*Registrar of Companies, Bihar, Patna*" will be read as "***Registrar of Companies, Jharkhand***" in para '(k)' of order dated 28th October, 2022.
- iv. Rest of the contents of this order shall remain unchanged.
- v. IA (I.B.C)/18(KB)2023 is accordingly, allowed and **disposed of**.

3. **IA(I.B.C)/1588(KB)2022**

- i. This IA has been filed by IRP for taking on record Progress Report at page 6. IA is accompanied by an affidavit of IRP affirmed on 29th of November, 2022.
 - ii. Progress Report is taken on record. IA is accordingly allowed and **disposed of**.
4. Post CP for further Progress Report on **20/04/2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)